

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IB/2405/2023
PETITION NUMBER : CP/IB/10/2023
NAME OF THE APPLICANT : Bank of Maharashtra
NAME OF THE RESPONDENT(S) : N Srinivasan
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Mr. Deva Dakshan for the Applicant. Ld. Counsel Mr. Pradeep Dharshan for the Respondent.

Counsel for the Respondent was not able to present the case due to network issues.

Counsel for the Applicant states that Respondent is yet to submit his reply.

Respondent is directed to file his reply within 2 weeks and copy be served on the Applicant.

Rejoinder, if any, be filed within a week thereafter.

List the Application and petition for hearing on **24.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk